

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NDT Trade House Private Limited Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 07-04-2023; Name of IP: Mr. Arun Gajwani; Process Number: 1; Last 5 digit of registration number: 11724

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				92489				NA
2	Liquidation costs incurred till date				92489				NA
3	Secured financial creditors				91677086				NA
4	Unsecured financial creditors				0				NA
5	Operational creditors (Workmen)				0				NA
6	Operational creditors (Employees)				0				NA
7	Operational creditors (Government Dues)				72053420				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total					163915484				